

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 109 of 2018

IN THE MATTER OF:

KSA Corporate Advisors Private Limited

...Appellant No.1

AND

KSA Infraventures Private Limited

...Appellant No.2

And

Upside Foods Private Limited

...Appellant No.3

And

Helwell Foods Private Limited

...Appellant No.4

And

Reina Industries Private Limited

...Appellant No.5

Present: For Appellants: - Mr. Ashish Middha, Advocate.

ORDER

17.04.2018- After some arguments, as this Appellate Tribunal is not inclined to interfere with the impugned order directing the Appellant to pay a sum of Rs. 1,00,000/- to the Prime Minister's Relief Fund and the Appellant is otherwise not aggrieved against the impugned order dated

Contd/-.....

28th February, 2018, learned counsel for the Appellants on the instructions from the Appellants sought permission to withdraw the appeal.

The appeal stands disposed of as withdrawn. No cost.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

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